

**CENTRAL ADMINISTRATIVE TRIBUNAL****CHANDIGARH BENCH****O.A. No.060/00732/2019**

Chandigarh, this the 3<sup>rd</sup> of March, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

H.P. Naik, Aged about 52 years S/o Puttappa, Permanent resident of Agasanahallai, Byadgi, District Haveri, Karnataka, Now posted as Area Manager, CSD, Depot, CSD House 1/1 Allenby Lines Near KV No. 3, Ambala Cantt- 133001.

**....Applicant**

(BY: MR. ANSHUL GUPTA, ADVOCATE)

**Versus**

1. Union of India through the Secretary to Government of India, Ministry of Defence, 101-A, South Block, New Delhi.
2. Chairman and General Manager, Canteen Stores Department, Adelphi Building- 119, MK Road, Mumbai – 400020.

(BY: MR. SANJAY GOYAL, ADVOCATE)

3. Sh. Ashok Kumar Addl. Manager, CSD Depot Ambala

(BY:None)

**... .Respondents****O R D E R(Oral)****SANJEEV KAUSHIK, MEMBER (J):**

1. Learned counsel submitted that this O.A. has been rendered infructuous and it may be disposed of as such, to which learned counsel for the respondents did not raise any objection.

2. Accordingly, the O.A. is disposed of as having been rendered infructuous. M.A. No. 060/01772/2019 also stands disposed of.



**(Sanjeev Kaushik)  
Member (J)**

Place: Chandigarh  
Dated: 03.03.2020

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